

Declaration of Assets and Liabilities

Year :2022.....

[I] I,Manmeet Kumar....., son/daughter/wife ofRam Baboo Rajak....., aged26..... years, belonging toBihar Legislative Assembly Secretariat..... service and presently working asAssistant..... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents* :

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name- Shikha Kumari	Dependent - 1 Name	Dependent - 2 Name	Dependent - 3 Name
(i)	Cash	Rs 5000/-	Rs 2000/-	X	X	X
(ii)	Deposits in Banks, Financial institutions and Non-banking Financial Companies	Rs 1,20,000	Rs 3,00,000	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc.	1. KVP- Rs 70,000 2. LIC- 4711 HY 3. SBI TERM INSURANCE- 11802 Y 4. PLI- 3595 M	LIC- 11472 HY	X	X	X
(v)	Motor Vehicles (details of make, etc)	X	X	X	X	X
(vi)	Jewellery (give details of weight and value)	Gold- 20g	1. Gold-80g 2. Platinum- 10g 3. Silver-20g			
(vii)	Other assets	X	X	X	X	X

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Property in joint ownership indicating the extent of joint ownership will also have to be indicated)

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Sr. No.	Description	Self	Spouse Name	Dependent – 1 Name	Dependent – 2 Name	Dependent – 3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(ii)	Non – Agricultural land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iv)	Houses and Apartments, etc - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(v)	Other assets	X	X	X	X	X

[2] I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institution (s) / Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	X	X
	(ii) Loans from Financial Institutions	X	X

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	(iii)	Government Dues: (a) dues to departments dealing with government accomodation (b) dues to departments dealing with water supply (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) other dues, if any	X	X
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income tax Return filed. Give also Permanent Account Number (PAN)]	ITR filed upto FY 2020-21 PAN- GKTPK1726E	
	(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth tax filed]	X	X
	(iii)	Sales Tax [Only in case of proprietry business]	X	X
	(iv)	Property tax	X	X

[3] Personal Details

GPF/CPF/PRAN No. :- [110124056421]
Gender :- [M] M/F
Date of Birth :- [08/01/1996]
Class / Group :- [B] (A/B/C)
Cadre :- [Administrative]
Home District :- [SARAN]

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Manmeet Kumar*
Name of Employee: Manmeet Kumar
Designation: Assistant
Department: Bihar Legislative
Assembly Secretariat

Place : Patna
Date : 03/02/2022